NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. (IB)-192(ND)/2017 **C. A. NO.**

CORAM:

PRESENT: SH. S.K. MOHAPATRA

HON'BLE MEMBER (T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.08.2017

NAME OF THE COMPANY: M/s. Tehri Iron & Steel Casting Ltd. Vs M/s. Punjab National Bank

SECTION OF THE COMPANIES ACT: U/s 9 of Insolvency and Bankruptcy Code,2016

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present: For Petitioner (s): None.

For Respondent (s): None.

<u>Order</u>

Present none. Be listed for 8th August 2017.

[S.K. MOHAPATRA] MEMBER [T]

(Shipra Mittal)

[INA MALHOTRA] MEMBER [J]